

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 37(ND)/2013

IN THE MATTER OF:

Rohit Nagrath & Ors.

.... Applicant/Petitioner

v.

Rajit Milk Pvt. Ltd. & Ors.

.... Respondents

under Section 397-398

Order delivered on 11.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

Ms. Deepa Krishan

Hon'ble Member (T)

For the Applicant/Petitioner: Mr. Kunal Godhwami, Advocate

For the Respondents:

ORDER

On behalf of the arguing counsel Mr. Milan Singh Negi a request for short adjournment has been made. Accordingly, hearing is deferred to 11.12.2017.

Sd-

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd-

(DEEPA KRISHAN)
MEMBER(TECHNICAL)

11.10.2017
Vineet